

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 131(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2016

NAME OF THE COMPANY: Ms. Shravan Kumar Mandelia (HUF) & Anr.

V/s.

M/s. Mendelia Investments Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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|----|---------------|-----|---|--|
| 1. | SAHRAT NIGAM, | Adv |] | |
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| 2. | AKSHAY GUPTA, | Adv |] | |
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Petitioner



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|----|----------------|------|---|--|
| 1. | GIAURAV GUPTA, | Adv. |] | |
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| 2. | OMAR HODA, | Adv. |] | |
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| 3. | GIOVIND DEORA, | |] | |
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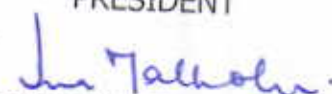
Respondent



Order

Learned counsel for the petitioner applied for one last opportunity for completing the process of compliances. Accordingly the hearing is deferred, for the last time to 8th September 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(INA MALHOTRA)
MEMBER (J)

17th August, 2016
(A.K. Arora)